

FOREIGN CULTURAL DELEGATIONS

*444. { Dr. Ram Subhag Singh:
Seth Achal Singh:
Shri Sivamurthi Swami:

Will the Minister of Education be pleased to state:

(a) the total number of foreign cultural delegations which visited India in 1953-54; and

(b) whether any Indian cultural delegation visited any foreign country during the said period?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Four.

(b) Yes.

ASSISTANT CONTROLLERS

*445. **Shri Gidwani:** Will the Minister of Finance be pleased to state:

(a) whether Government have advertised for the post of Assistant Controllers to implement the Estate Duty Act;

(b) the number of such posts in (i) Class I and (ii) Class II; and

(c) when Government propose to appoint such officers?

The Deputy Minister of Finance (Shri M. C. Shah): (a) No, Sir. On the request of the Government, however, the Union Public Service Commission advertised for the posts of Income-tax Officers Class II since Estate Duty is to be administered by the officers of the Income-tax Department, and Income-tax Officers will function as Assistant Controllers of Estate Duty.

(b) 179 posts of Income-tax Officers, Class II were advertised in December 1952.

(c) The Union Public Service Commission would conclude interviewing the candidates by about the middle of March and appointments will be made as soon as the selection has been finalised by the Commission.

SOCIAL WELFARE BOARD

*446. { Shri Radha Raman:
Dr. Satyawadi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that a scheme for supplementing the income of the small-income-group families have been finalized by the Social Welfare Board;

(b) the time when the same is expected to materialize;

(c) the various industries this scheme will cover;

(d) the expected average monthly earning of a woman-worker under this scheme;

(e) the amount sanctioned by Government for this scheme; and

(f) the amount that will fall to the share of the Delhi State?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes Sir.

(b) Towards the end of 1954.

(c) It will cover the match sticks manufacturing industry.

(d) About Rs. 22 per month.

(e) The Government has approved for this purpose a loan of Rs. 2½ lakhs and a grant of Rs. 60,000 to a Co-operative Industrial Society Ltd., Delhi.

(f) The amount has not been allocated statewise.

N. C. C.

*448. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) whether there is a proposal to send selected Senior Division N.C.C. Officers from different parts of India for a visit to the National Defence Academy during the year; and

(b) if so, the details of the proposal?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes, Sir.

(b) It is proposed to send selected Senior Division N.C.C. Officers for a visit to the National Defence Academy, Dehra Dun for a short period every year during the College Vacations to enable them to see the training given at the Academy with a view to improve the standard of their own units.

LOAN TO ANDHRA

*449. **Shri Nanadas:** Will the Minister of Finance be pleased to state

(a) whether the Andhra Government have asked for any loan for the construction of road regulator bridge over the Krishna river;

(b) if so, the amount asked for; and

(c) what decision has been taken in the matter?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The Andhra Government asked for a total loan of Rs. 3.75 crores in the half-year 1953-54 for financing the expenditure on their Schemes on Capital Account, including the Scheme for the construction of a road regulator bridge over the Krishna river, and also for meeting a part of their Revenue Budget deficit for the half year ending 31st March 1954. The Government of India have agreed to advance a loan as requested, but have not yet decided which specific schemes should be financed from the loan. This will be decided in consultation with the Planning Commission.

INCOME-TAX INSPECTORS

*450. **Shri Ram Dass:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there is a difference in the grades of pay of the inspectors of the income tax department compared with those of the Central Excise department; and

(b) if so, the reasons therefor?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes, Sir;

The Income Tax Inspectors' scale of pay is:—

Ordinary Grade: Rs. 125—125 (Probation) 160—10—330.

Selection Grade: Rs. 250—15—400—20—500.

The Central Excise Inspectors' scale of pay is:—

Ordinary Grade: Rs. 100—prob.—120—8—200—10/2—220.

Selection Grade: Rs. 200—10—300.

(b) The Income-Tax Inspector and the Central Excise Inspector belong to two distinct services and perform functions differing in some degree in onerousness, and responsibility.

SMUGGLED GOODS

*451. **Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) the total value of smuggled goods seized so far on:

(i) the Sea Frontier, and

(ii) the Land Frontiers of India, during 1953-54;

(b) the total amounts of rewards sanctioned, if any, for this work; and

(c) the total expenditure on the preventive staff during the current year, up-to-date?

The Deputy Minister of Finance (Shri A. C. Guha): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

CONTROLLERS UNDER ESTATE DUTY ACT

*452. **Shri B. K. Das:** Will the Minister of Finance be pleased to state:

(a) the number of Controllers appointed so far under the provisions of the Estate Duty Act; and

(b) whether they have started functioning?